

GOVERNMENT OF INDIA  
DEPARTMENT OF REVENUE & FINANCE  
( REVENUE BRANCH )

NEW DELHI, the 24th February, 1977.

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NOTIFICATION  
INCOME TAX

NO. 1671 (F.No.205/118/76-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- i) that the Indian Institute of Chemical Engineers, Calcutta, will maintain a separate account of the sums received by it for scientific research;
- ii) That the said Institute will furnish the annual return of its Scientific Research Activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

INDIAN INSTITUTE OF CHEMICAL ENGINEERS, CALCUTTA.

This notification is effective from 1.4.1976 to 31.3.1979.

Sd/-

(J.P.SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of OAM Services (Income-tax), 1st Floor, Awan-e-Ghalib Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M. No.1/3/76-RA dated 29th January, 1977.
5. The Joint Secretary, Indian Institute of Chemical Engineers, Raja Subodh Mallick Road, Post Box No.17001, Calcutta with reference to his letter No.AIM/1-26/76/1116 dated 31st July, 1976.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

Sd/-

(J.P.SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORIZED FOR ISSUE

(R.V. DHANAN)

ASSISTANT DIRECTOR OF INSPECTION  
DIRECTORATE OF INSPECTION (R.S.&P)

NO.CC/ITA.II/1626/429/BSF/77

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